

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

PRINCIPAL BENCH

CP/CA No. 148(ND)/2016

IN THE MATTER OF:

Anil Kumar Jain & anr.

.... **APPLICANT / PETITIONER**

Vs

Vardhman Roller Flour Mills Pvt. Ltd. &

.... **RESPONDENT**

Ors

SECTION:

Under Section 241/242 of the Companies Act

Order delivered on 18.01.2018

Coram:

**CHIEF JUSTICE (RETD.) M. M. KUMAR
Hon'ble President**

**S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s):-

**Mr. Manoj Kumar Garg, Mr. Siddhartha
Patra, Advocates**

For the Respondent(s):-

Ms. Nalini, Advocate

ORDER

Synopsis by the parties indicating the arguments in brief be filed within a week.

List for arguments on 13th February, 2018.

Sd/-

**(M. M. KUMAR)
PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**